

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd& 4thFloor, Chandralok Building, 36, Janpath, New Delhi -110 001
☎: 011-23353503/ 23753918

No.

Date: 02.06.2022

Public Notice

Subject: Staff Paper on the “Blending of imported coal with domestic coal to mitigate the domestic coal shortage”.

The recent sharp increase in electricity demand has necessitated that the thermal generating stations produce electricity to their maximum feasible level. However, shortage of domestic coal is constraining the generating stations to restrict their generation thereby resulting in shortfall in supply of energy. In order address this issue, the Ministry of Power directed the concerned stake holders to import at least 10 % of their requirement of coal for blending and higher amount blending in future, if required. However, it was expressed by some generating companies that they are facing a problem to comply the above direction of Ministry of Power on account delay and in some cases absence of permission by the concerned beneficiaries.

2. Accordingly, a Staff Paper has been prepared in this regard and is hosted on Commission’s website (www.cercind.gov.in). Stakeholders are requested to submit their comments and suggestions on the Staff Paper through post or email to secy@cercind.gov.in latest by 13.06.2022.

Encl: As Above

Yours faithfully,

Sd/
(Harpreet Singh Pruthi)
Secretary, CERC

Note: The registered users shall also upload comments/ suggestions through the SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, contact e-Court Helpdesk at 011- 23353503 extension 260 or 7042604928.